

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.11- IA/243(AHM) 2024
In
C.P.(IB)/308(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Krishkan Investment Private Limited
V/s
Mr.Irfan Khan

.....Applicant

.....Respondent

Order delivered on 05/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Prachi Bohra, Adv.
For the Respondent :

ORDER

IA/243(AHM) 2024

Learned Counsel for the applicant ensures to place on record the amended memo of parties.

At the request of the Counsel for the applicant Ms. Prachi Bohra, the matter stands adjourned to 06.02.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)